

HIGH COURT OF TRIPURA		
STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 30.09.2020		
Sl. No.	Category of cases (Family Court matters)	Pendency (As on 30.09.2020)
1	MAT App	46
2	FA	24
3	FAO	2
4	Criminal Revision Petition	22
Total		94
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the Family Courts of Tripura as on 30.09.2020		
Sl. No	Name of the District	Number of cases pending
1	Family Court, Agartala	694
2	Additional Family Court, Agartala	834
3	Family Court, Udaipur	347
4	Family Court, Kailashahar	183
5	Family Court, Ambassa	26
6	Family Court, Khowai	133
7	Family Court, Sonamura	120
Total		2337
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the District Courts other than the Family Courts as on 30.09.2020		
Sl. No	Name of the District	Number of cases pending
1	West Tripura Judicial District, Agartala	1
2	Gomati Judicial District	76
3	South Tripura Judicial District	237
4	Unakoti Judicial District	0
5	North Tripura Judicial District	405
6	Sepahijala Judicial District	9
7	Khowai Judicial District	0
8	Dhalai Judicial District	119
Total		847
Total pendency in Tripura as on 30.09.2020		
1	Family Courts	2337
2	District Courts other than the Family Courts	847
Grand Total		3184